

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-17/2016

IN THE MATTER OF:

M/s. A K M Insu Auxiliary (P) Ltd.

...PETITIONER

SECTION :

Under Section 100-104

Order delivered on 30.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Ms. Medha Bhargava, P.C.S.

For the Respondents

: -

ORDER

Ms. Medha Bhargava, Practicing Company Secretary has appeared on behalf of the petitioner. However, none appears for the RD/ROC.

PCS seeks some time to file reply to the observations which have been served by the RD/ROC. For this purpose, two weeks time is granted.

Post the matter on 18.9.2017.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
30.8.2017